

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 25th November, 2024

It is for the general information of all concerned that on account of 'Constitution Day' celebration, the Entrance and Exit Gates of the Gauhati High Court (Old Block) (Gate nos. 1, 2, 3 & 4) will be restricted for entry of all types of vehicles on 26.11.2024 (Tuesday).

Inconvenience caused, is highly regretted.

By Order,

Sd/- Chatra Bhukhan Gogoi
REGISTRAR GENERAL I/C

Memo No. HC. III – 15/2024/4738- 4751/G dated Guwahati, the 25th November, 2024.
Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
4. The President/General secretary, Gauhati High Court Advocates' Association, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar _____, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this notice in the official website of the Gauhati High Court.*
10. The Court Manager, Gauhati High Court, Guwahati.
11. The Chief Security Officer, Gauhati High Court, Guwahati.
12. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
13. The Court Officer No. 1/2, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


25/11/2024
REGISTRAR GENERAL I/C

Adhis
25-11-24